

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**  
**(Chief Justice's Secretariat)**

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Subject: Promotion of Chief Administrative Officer and Accounts Officer in Subordinate Judiciary of the UTs of Jammu and Kashmir and Ladakh.

**Order**

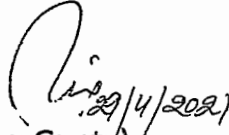
No.: 280 /2021/RG/Psy Dated: 29-04-2021

Sanction is hereby accorded to the promotions of following Senior Scale Stenographer and Section Officer to the posts of Chief Administrative Officer and Accounts Officer respectively in the Subordinate Judiciary of the UTs of Jammu and Kashmir and Ladakh, in the pay level-8 (47600-151100), from the dates shown against each:

S. No.	Name of the official	Present place of posting	Date from which the promotion is granted either Chief Administrative Officer or Accounts Officer
1.	Tanveer Hussain Shah	Executive Assistant/ Senior Scale Stenographer, PDJ Court, Poonch	As Chief Administrative Officer with effect from 01.05.2021. He shall be entitled to the monetary benefit from the date of his joining.
2.	Riyaz Ahmad Wani	SO (Reader), PDJ Court, Ramban	As Accounts Officer with effect from 01.05.2021. He shall be entitled to the monetary benefit from the date of his joining.

Note: The posting orders of the promotees shall be issued separately.

(By Order)

  
(Rajeev Gupta)  
Principal Secretary to  
Hon'ble the Chief Justice

No. 92-100/Psy-571

Dated: 29-04-2021

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
- 4-5. Principal District & Sessions Judge, Poonch/Ramban.
6. Director Finance, High Court of J&K at Jammu.  
..... for information.
7. Chief Librarian High Court of J&K, Jammu/Srinagar
8. Order File.
9. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order on the High Court website.

  
Principal Secretary to  
Hon'ble the Chief Justice